

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 152/16	TP 184/17	Hearing	391/ 394	Gita Krishna Investments Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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12.	RASHMI MENON 99027 7143	PETITIONER	Rashmi .M.
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2	vasanth kumar 8884.	OL OL	Y
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31	Prema Hatti	ROC	P2
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Counsel for petitioner is present. Assistant from OL office is present. Smt. Prema Hatti appearing for ROC and RD is present. Counsel for petitioner has filed synopsis.

Orders reserved.

MEMBER (J)

MEMBER (T)